

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 207/252/ND/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.12.2017**

NAME OF THE COMPANY: Aerobridge Cargo Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Ashish Bhagat, Mr. Ritik Malik, Mr Brajesh Kumar and Ms. Abdhesh Chaudhary, Advocates		
	For the Respondent:	Mr. Manish Raj, CP for ROC, Delhi Ms. Easha Kadian, Advocate on behalf of Standing Counsel for Income Tax Department		

ORDER


Mr. Manish Raj is present on behalf of the ROC.

Ms. Easha Kadian, Advocate accepts notice on behalf of the Income Tax Department.

Let reply be filed by the ROC and Income Tax Department before the next date of hearing.

To come up on 19th December, 2017.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**